MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30th November, 1977."

The motion was adopted.

15.12 hrs.

PROFITEERING PREVENTION AND PRICE CONTROL BILL*

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles."

The motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.

TRADE UNIONS (RECOGNITION)
BILL.

श्री हुकम चन्द कछ्काय (उन्जैन): उराध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि मुझें व्यवसाय संघ को मान्यता देने की प्रक्रिया का उपबन्ध करने वाले विधेयक को पुर:-स्थापित करने की धनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the procedure for recognition of Trade Unions."

The motion was adopted.

श्री हुक्स चन्तं कस्त्रवायः में विश्वेयक को पुरःस्थापित करता हूं।

DOMESTIC WORKERS (CONDI-TIONS OF SERVICE) BILL*

भी हुक्स बन्द कछशय (उज्जैन) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि मुझें घरेलू कर्मकारों की मजदूरी के नियतन के लिये तथा उनकी दशा में मुधार करने का उपबन्ध करनें वाले विधेयक को पुर:स्थापित करनें की धनमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of wages and for improvement of working conditions of domestic workers."

The motion was adopted.

श्री हुक्स चन्द कछवाय में विश्लेयक को पुरःस्थापित करता हूं।

CONSTITUTION (AMENDMENT)
BILL*

Amendment of articles 74 and 163

श्री हुम्म बन्द कछ्वत्य (उज्जैन): उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि मुझें भारत के संविधान के प्रनुच्छेद 74 तथा 163 का संबोधन करने वाले विधेयक को पुर:स्थापित करने की प्रनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

^{*}Published in Gazette of India Extraordinary Part II, section 2, dated 2-42-1977.